

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

C.P No.31/(MAH)/2014
CA No.

CORAM:

Present: SHRI M. K. SHRAWAT
MEMBER (J)



ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 31.03.2017

NAME OF THE PARTIES: Mr. Suraj T. Nanda

V/s.

M/s. Allwyn Colour & Construction Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397/398 of the Companies Act 1956
and 241/242 of the Companies Act, 2013.

| S. No. | NAME | DESIGNATION | SIGNATURE |
|--------|--|------------------------------|---|
| 1. | Ajinkya Kundlikar | Advocate. for Respondents |  |
| 2. | Ajit Anekar Sagar Thakur i/b Anurishyaal | Advocate for Petitioner |  |

COMMON ORDER

TCP No. 31/397-398/CLB/MB/MAH/2014

CP No. 16/58/CLB/MB/MAH/2016

1. The Learned Representatives of both the sides are present.
2. In Respect of C.P No. 16/2016 a Reply has been served to the Petitioner stated to be on 29.03.2017.
3. In Respect of TC.P No. 31/2014 Arguments are in progress and partly heard.
4. Both the Petitions are now listed for Final Hearing on **01.05.2017**. Date is duly communicated to both the sides.

Dated: **31.03.2017**

sd/-
M.K. Shrawat
Member (Judicial)